

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 818 of 2019
IN
DFR No. 689 of 2019**

Dated : 27th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Bihar State Power Transmission Company Ltd. ...Appellant(s)
Versus**

Bihar Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant(s) : Mr. Sunil Kumar Jha
Mr. Mukesh Kumar
Ms. Rinki Rani (Rep.)

Counsel for the Respondent(s) : Mr. Arijit Maitra for R-1

ORDER

Appearance/objections, if any, shall be filed within two weeks.

List the matter on **01.10.2019**.

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**